

Title: Presented a petition regarding grant of lease of land and sanction of a rehabilitation package for the people living on unused and vacant lands of Northern Frontier Railway in various parts of Greater Guwahati (Assam).

श्री (बसुदेव आचार्य) : महोदय, मैं ग्रेटर गुवाहाटी (असम) के विभिन्न क्षेत्रों में पूर्वोत्तर सीमांत रेलवे की अप्रयुक्त और रिक्त भूमि पर रह रहे लोगों को भूमि को पट्टा पर दिए जाने और उनके पुनर्वास पैकेज की स्वीकृति के बारे में पान्दु, गुवाहाटी के श्री काली शंकर धर और अन्य व्यक्तियों द्वारा हस्ताक्षरित एक याचिका प्रस्तुत करता हूँ।

12.29 1/2 hrs.

**MOTION RE: NINTH REPORT OF
BUSINESS ADVISORY COMMITTEE**

SHRI RUPCHAND PAL (HOGLY): I beg to move:

"That this House do agree with the Ninth Report of the Business Advisory Committee presented to the House on the 12th May, 2000."

MR. SPEAKER: The question is:

"That this House do agree with the Ninth Report of the Business Advisory Committee presented to the House on the 12th May, 2000."

The motion was adopted.
